## सूचना ग्रौर प्रसारण मंत्री तथा संसदीय कार्य मंत्री (श्री पी० उपेन्द्र):

(क) ग्रांर (ख) दूरदर्शन विज्ञापन सेवा पर भारत के नियंत्रक तथा महावेखा परीक्षक की रिपोर्ट सरकार को श्रभी हाल ही ने प्राप्ट हुई है। प्रश्न ने उठाये गये मामने नहित निर्मार्ट, प्रकार के परीक्षण श्रधीन है।

## Diversion of National Highway No. 52 in Lakhimpur

2290. SHRI BHADRESWER BURAGOHAIN: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is a proposal with the Government for diversion of the National Highway No. 52 from the Lakhimpur Town of Assam; and
- (b) if so, by when the work would be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) and (b) Yes, Sir, The Ministry has accepted the need for North Lakimpur Byepass in principle. It is however, too early to indicate when the work will start, as the Eighth Plan is yet to be finalised.

'कश्मीर की खुफिया पुलिस को यू०पी० के 350 भौकवियों की तलाश' शीवक से प्रकाशित समाचार

2291 श्री राम नरेश यादवः क्या गृह मंदी यह बदावे की ृपाकरेंगे थिः

- (क) व्या सरकार का ध्यान 14 मई, 1990 के दैनिक सनाचार पत्न "अमर-उजाना" से "कण्मीर की खुकिया पुलिन को यू.पी. के 350 मीजियों की तलाज" जीर्थंक के अन्तर्गत प्रकाशित समावार की और दिलाया गया है; और
- (ख) यदि हां, तो इस संबंध में तथ्य क्या है ऋार इन मामले में अब तक क्या कार्यवाही की गई है?

गृह मंतालय में राज्य मंती (श्री सुबोध कान्त सहाय) : (क) ग्रार (ख) सरकार ने संदर्भित समाचार को नहीं देखा है।

## Theft Cases in Yamuna Vihar

2292. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of HOMF AFFAIRS be pleased to state:

- (a) whether it is a fact that theft cases are on the increase in and around Yamuna Vihar under the control of Bhajan Pura Police Station in Delhi;
- (b) the number of theft cases registered under the said police station in 1990 till 15th May, and the number of thieves/culprits arrested in that connection;
- (c) whether it is a fact that the police have used the dog squad to find out the culprits;
- (d) if so, whether the said police have taken any action against those culprits;
- (e) if the answer of part (d) above be in negative, the reasons therefor;
- (f) what concrete steps Government propose to take against the police officials who have not recovered the stolen jewellery/cash till date; and
- (g) what remedial steps Government propose to take to check the thefts in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) 81 cases of theft and burglaries were reported till 15th May, 1990. Twenty four persons were arrested.